

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

19. I.A. 3051/2022
IN
C.P.(IB)-4182(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.12.2022**

NAME OF THE PARTIES: Union Bank of India

V/s.

Indian Transformers Co. Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
16.12.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)